

## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

### THIRTY-SEVENTH REPORT

(Presented on 30-4-1987)

The Business Advisory Committee held a sitting on Thursday, the 30th April, 1987.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- |   |         |
|---|---------|
| (1) The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 1987.                             | 2 hours |
| <i>(Consideration and passing)</i>  |         |
| (2) The Goa, Daman & Diu Mining Concessions (Abolition and Declaration as Mining Leases) Bill, 1987.        | 1 hour  |
| <i>(Consideration and passing)</i>  |         |
| (3) Discussion on the Motion re: 13th to 23rd Reports of the Deputy Commissioner for Linguistic Minorities. | 4 hours |

3. The Committee also recommend that discussion under rule 193 regarding Indo-U.S. relations may be taken up during the next week.

NEW DELHI;  
April 30, 1987  
Vaisakha 10, 1909 (Saka)

BAL RAM JAKHAR  
*Chairman,*  
*Business Advisory Committee.*